

## SPECIAL BENCH (FOR BENCH -I)

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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No.1855/KB/2019

Present: 1. Hon'ble Member(J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March, 2020, 10:30 A.M

Name of the Company	Manju Jalan Vs Fantasy Drugs Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr Prasan Mukherjee  
Mr Deepak Agarwal  
Advocate

} For  
Operational  
Creditor

*[Signature]*  
13/03/2020

**ORDER**

Ld. Counsel for the Operational Creditor appears. Nobody appears for the Corporate Debtor.

However, it is submitted on the side of the Operational Creditor that the matter was settled out of the Tribunal and sought permission to withdraw the CP. Permission is granted. CP is disposed of as withdrawn. File is consigned to records.

*[Signature]*  
(Jinan K.R.)  
Member (J)